

THE MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA):

(a) The allocation made under Post-matric scholarship scheme for students belonging to minority communities for the year 2013-14 is ₹ 548.50 crore.

(b) and (c) Under the Post-matric Scholarship Scheme, 51,771 students in the State of Karnataka belonging to minority communities benefited and ₹ 29.39 crore was released to the State Government during the year 2013-14. There is no State-wise financial allocation under the Scheme.

Hawala Market

*392. DR. BHALCHANDRA MUNGEKAR: Will the Minister of FINANCE be pleased to state:

(a) the details of specific steps the Ministry plans to control the Hawala Market, which is one of the root causes of the generation of black money; and

(b) what is the time-frame for their implementation ?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) and (b) Foreign Exchange Management Act, 1999 (FEMA) contains provisions for taking action in cases of violation of foreign exchange laws including the cases relating to International Hawala. The Directorate of Enforcement takes appropriate steps to conduct investigations including search and seizure actions in cases involving International Hawala. These investigations may result in issue of Show Cause Notices in cases where the allegations of violation of FEMA provisions are found to be substantiated. The Ministry of Finance has constituted Special Investigation Team (SIT) on 29.05.2014 with the responsibilities and functions to deal with black money. This issue is dealt within the framework of domestic and International Laws.

Cess on coal for corpus under NCEF

*393. SHRI A.U. SINGH DEO: Will the Minister of FINANCE be pleased to state:

(a) whether Government plans to increase the cess on coal in order to increase the corpus under the National Clean Energy Fund (NCEF);

(b) if so, the details thereof;

(c) whether there has been a delay in disbursement of the allotted NCEF funds to the Ministry of New and Renewable Energy (MNRE) by Government over the last two years; and

(d) if so, the details thereof, the reasons for delay and the amount disbursed till now ?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) and (b) Clean Energy Cess is presently levied on coal, peat and lignite for the purposes of financing and promoting clean energy initiatives and funding research in the area of clean energy. Clause 111 of the Finance (No.2) Bill, 2014 seeks to amend section 83 of the Finance Act, 2010 dealing with Clean Energy Cess to expand the scope of purposes of levying the said cess to include financing and promoting clean environment initiatives and funding research in the area of clean environment. To finance these additional initiatives, the Clean Energy Cess has been increased from ₹ 50 per tonne to ₹ 100 per tonne with effect from 11.07.2014.

(c) and (d) Adequate budgetary allocations are being made under Grant 69 – Ministry of New and Renewable Energy (MNRE) for projects to be financed from NCEF, as recommended by Inter-Ministerial Group. The budgetary allocations were ₹ 125.78 crore for 2012-13 and ₹ 1313.16 crore for 2013-14. The budgetary allocation for 2014-15 is ₹ 1578 crore.

Status at MSME units

*394. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether the units established by Government for development of Micro, Small and Medium Enterprises (MSMEs) sector are managed by local users;

(b) if so, the details of data collected, State-wise and Sector-wise; and

(c) the details and status of units, sector-wise, such as coir unit in Singampunari, Sivaganga District, in Tamil Nadu ?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI KALRAJ MISHRA): (a) to (c) Establishing an enterprise is an individual's endeavor. However, Ministry of Micro, Small and Medium Enterprises (MSME) supplements their effort through various schemes/ programmes for promotion and development of MSMEs across the country. Government in the Ministry of MSME has been implementing a credit-linked subsidy programme named Prime Minister's Employment Generation Programme (PMEGP) since 2008-09 through Banks with Khadi and Village Industries Commission (KVIC) as nodal agency at the national level for generating employment in the Country by setting up of micro-enterprises in the non-farm sector. Under PMEGP, general category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as scheduled castes, scheduled tribes, OBCs, minorities, women, ex-servicemen, physically handicapped, beneficiaries belonging to North Eastern Region, hill and border areas, etc., the margin money